

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO: 425**  
TO BE ANSWERED ON 01.04.2022

**FACILITIES AT ANGANWADI CENTRES**

\*425: SHRI UTTAM KUMAR REDDY NALAMADA:  
SHRIMATI ANGADI MANGAL SURESH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi centres in the country and children enrolled in these centres, State/UT-wise;
- (b) the remuneration paid to Anganwadi Workers and Anganwadi Helpers along with the proposed increase therein in view of rising prices and meagre salaries being paid to them, State/UT-wise;
- (c) the number of Anganwadi centres having pucca buildings, tapped water supply and toilets, State/UT-wise;
- (d) the quantity of rice, pulses, cereals, oil, vegetables, sugar, iodised salt etc. prescribed for each child, State/UT-wise; and
- (e) the scale and quality of food supplied to each child enrolled in Anganwadi centres along with the steps taken to ensure that good quality food is supplied to them, State/UT-wise?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): A Statement is laid on the Table of the House.

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**Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No.425 by Shri Uttam Kumar Reddy Nalamada, Shrimati Angadi Mangal Suresh to be answered on 01.04.2022 regarding “Facilities at Anganwadi Centres”**

(a) As on 30.06.2021, State/UT-wise number of Anganwadi Centres alongwith the number of children enrolled in these centres is at **Annexure-I**.

(b) With respect to honorarium of Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs), Government of India w.e.f. 01.10.2018 has enhanced the honorarium of AWWs at main-AWCs from ₹3,000/- to ₹ 4,500/- per month; AWWs at mini-AWCs from ₹2,250/- to ₹3,500/- per month; AWHs from ₹1,500/- to ₹2,250/- per month; and introduced performance linked incentive of ₹250/- per month to AWHs. Further, modified guidelines have been issued for performance linked incentive @ ₹ 500/- per month to Anganwadi Workers w.e.f. 01.04.2021. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources.

(c) State/UT-wise number of AWCs having pucca buildings, tapped water supply and toilets is at **Annexure-II**.

(d) The Government of India allocates food-grains i.e. Wheat/Fortified Rice/Millets to State Governments/UT Administrations at subsidized rates under NFSA for preparation of supplementary food under Anganwadi Services. The recipe for the beneficiaries under Supplementary Nutrition is according to the local food habits and food items easily available in the State/UT.

(e) Food grains are allocated to State Governments/UT Administrations as per nutritional standards mentioned in Schedule II of National Food Security Act, 2013, which are as follows:

S.No.	Category	Type of Meal	Calories	Protein
i.	Children (6 Months to 3 Years)	Take Home Ration	500	12-15
ii.	Children (3 to 6 Years)	Morning Snack and Hot Cooked Meal	500	12-15
iii.	Children (6 Months to 6 Years) who are malnourished	Take Home Ration	800	20-25
iv.	Pregnant women and Lactating mothers	Take Home Ration	600	18-20

To ensure that good quality food is supplied to State Governments/UT Administrations, the Government of India has issued streamlining guidelines dated 13.01.2021 on quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and data management and monitoring through ‘Poshan Tracker’ for transparency, efficiency and accountability in delivery of Supplementary Nutrition. Under this, State Governments/UT Administrations shall ensure that the quality of Supplementary Nutrition being provided is with reference to the norms of food safety as well as nutrient composition. Supplementary Nutrition must conform to prescribed standards laid down under the Food Safety and Standards Act, 2006 and

regulations made there-under to ensure consistent quality and nutritive value per serving.

Take-Home Ration (not raw ration), shall be tested from FSSAI owned/registered/empanelled/NABL accredited laboratory. Random testing must be conducted by Anganwadi Services functionaries after receipt of stock at the AWC or at the Block level. Anganwadi Services functionaries i.e. CDPO or Supervisor shall draw the samples, as per the prescribed procedure and send the sample for testing to a FSSAI owned/registered/empanelled/NABL accredited laboratory.

In case of Hot Cooked Meal, it should be ensured that it is prepared in proper kitchen sheds having adequate sanitation and safe drinking water so as to maintain hygienic conditions.

State/UT wise allocation of foodgrains for the FY 2021-22 is at **Annexure-III**.

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**ANNEXURE-I**

Annexure referred in reply to Part (a) of Lok Sabha Starred Question No.425 for answer on 01.04.2022 regarding "Facilities at Anganwadi Centres" indicating State/UT-wise number of Anganwadi Centres (AWCs) and children enrolled in these centres as on 30.06.2021

S. No	State/UTs	No. of Anganwadi Centres		Total SNP beneficiaries Children (6 months - 6 years)	Total PSE beneficiaries Children (3 years- 6 years)
		Sanctioned	Operational		
1	Andhra Pradesh	55607	55607	2670523	85005
2	Arunachal Pradesh	6225	6225	162040	87120
3	Assam	62153	61715	3032281	1617562
4	Bihar	115009	112094	7954137	3722042
5	Chhatisgarh	52474	51586	2167832	1104817
6	Goa@	1262	1262	58786	0
7	Gujarat	53029	53029	3491999	1617467
8	Haryana	25962	25962	1104102	430768
9	Himachal Pradesh	18925	18925	395586	35919
10	Jharkhand	38432	38432	1322676	602274
11	Karnataka	65911	65911	4073309	637111
12	Kerala	33318	33115	1138541	503352
13	Madhya Pradesh	97135	97135	5010369	726594
14	Maharashtra	110486	109832	6723371	2421736
15	Manipur@	11510	11510	337890	0
16	Meghalaya	5896	5896	437993	222012
17	Mizoram	2244	2244	99646	21890
18	Nagaland	3980	3980	365646	178939
19	Odisha	74154	73172	3211253	1549932
20	Punjab	27314	27304	887635	285497
21	Rajasthan	62010	61625	3440482	1340612
22	Sikkim@	1308	1308	19953	0
23	Tamil Nadu	54439	54439	2691208	762496
24	Telangana	35700	35580	1739592	697173
25	Tripura	10145	9911	325855	173494
26	Uttar Pradesh	190145	189309	11582963	753734
27	Uttarakhand	20067	20048	720624	263661
28	West Bengal @ *	119481	119481	7200814	0
29	A & N Islands	720	719	17217	7056
30	Chandigarh	450	450	50937	26233
31	Dadra & N Haveli and Daman & Diu	409	405	30507	15005
32	Delhi	10897	10755	641073	144233
33	Jammu & Kashmir@	30765	28078	528934	0
34	Ladakh	1173	1140	18250	3263
35	Lakshadweep	107	71	4230	1381
36	Puducherry	855	855	32771	5257
<b>Total</b>		<b>1399697</b>	<b>1389110</b>	<b>73691025</b>	<b>20043635</b>
@ Due to COVID-19 AWCs could not run Pre-school Education					
* Available data as on 31 March, 2021					

**ANNEXURE-II**

Annexure referred in reply to Part (b) of Lok Sabha Starred Question No.425 for answer on 01.04.2022 regarding "Facilities at Anganwadi Centres" indicating State/UT-wise number of Anganwadi Centres (AWCs) having pucca buildings, tapped water supply and toilets

S. No.	State/UT	AWCs having Pucca Building	AWCs having Tap Drinking Water /Piped Water Supply	AWCs with toilet facility
1	Andhra Pradesh	55405	42604	40876
2	Arunachal Pradesh	0	262	458
3	Assam	61471	0	38896
4	Bihar	84503	0	111468
5	Chhattisgarh	45621	2710	47435
6	Goa	1259	875	1262
7	Gujarat	53027	52070	51465
8	Haryana	25962	25662	23349
9	Himachal Pradesh	17137	16751	18770
10	Jharkhand	31377	3584	25547
11	Karnataka	56519	58597	52393
12	Kerala	33075	14835	32762
13	Madhya Pradesh	91982	8608	94018
14	Maharashtra	99702	62119	56336
15	Manipur	1474	1847	5017
16	Meghalaya	5711	1969	5587
17	Mizoram	2244	753	2055
18	Nagaland	284	150	1654
19	Odisha	73172	5658	32728
20	Punjab	27304	27231	24768
21	Rajasthan	61625	48784	32527
22	Sikkim	1308	851	1306
23	Tamil Nadu	43664	39453	46540
24	Telangana	29522	23070	17508
25	Tripura	9911	3245	8272
26	Uttar Pradesh	188982	34715	176091
27	Uttarakhand	20020	16649	16454
28	West Bengal	97541	NR	98597
29	A & N Islands	652	662	673
30	Chandigarh	450	450	450
31	Dadra & N Haveli & Daman and Diu	351	405	405
32	Delhi	10740	8585	10754
33	Jammu & Kashmir	22280	25310	23482
34	Ladakh	474	395	1089
35	Lakshadweep	71	71	71
36	Puducherry	855	765	780
<b>TOTAL</b>		<b>1255675</b>	<b>529695</b>	<b>1101843</b>

NR-Not reported

**ANNEXURE-III**

Annexure referred in reply to Part (b) of Lok Sabha Starred Question No.425 for answer on 01.04.2022 regarding "Facilities at Anganwadi Centres" indicating State/UT-wise food grain allocation under Anganwadi Services Scheme

(in MTs)

Sl. No.	State/UT	Total Allocation for the FY 2021-22			
		Wheat	Rice	Fortified Rice	Bajra
1	A&N Island	0	103	301	0
2	Andhra Pradesh	25228	10749	32247	0
3	Arunachal Pradesh	0	0	0	0
4	Assam	0	22549	42832	0
5	Bihar	0	5040	51169	0
6	Chandigarh	0	0	0	0
7	Chhattisgarh	32920	3588	10414	0
8	Dadra & Nagar Haveli & Daman & Diu	434	98	429	0
9	Delhi	0	0	0	0
10	Goa	44	766	710	0
11	Gujarat	83309	3737	0	0
12	Haryana	26479	2252	7031	1980
13	Himachal Pradesh	8093	2043	1920	0
14	Jammu & Kashmir	0	5149	12275	0
15	Jharkhand	13602	28690	27692	0
16	Karnataka	15782	24234	71622	0
17	Kerala	13220	2003	6009	0
18	Ladakh	0	62	172	0
19	Lakshadweep	0	10	0	0
20	Madhya Pradesh	117506	22777	19980	0
21	Maharashtra	142665	10097	30921	0
22	Manipur	0	6501	5882	0
23	Meghalaya	4168	3098	8710	0
24	Mizoram	754	263	759	0

25	Nagaland	0	3633	8401	0
26	Odisha	54726	20908	20907	0
27	Pudducherry	0	0	240	0
28	Punjab	17648	1823	5469	0
29	Rajasthan	71470	18756	52668	0
30	Sikkim	426	0	56	0
31	Tamil Nadu	53840	6929	20787	0
32	Telangana	19156	6545	19635	0
33	Tripura	0	2711	7973	0
34	Uttar Pradesh	240124	55461	166383	0
35	Uttarakhand	11334	0	0	0
36	West Bengal	0	62314	98368	0
	<b>Total</b>	<b>952928</b>	<b>332889</b>	<b>731962</b>	<b>1980</b>